

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR ECLAT INDUSTRIES LIMITED

OPERATING IN MANUFACTURING OF HDPE & PP WOVEN FABRIC AND BAGS AT PATNA

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Eclat Industries Limited U70100BR1967PLC000803
2.	Address of the registered office	C-30/31, Industrial Area Patliputra Patna Br 800013 India
3.	URL of website	Not available
4.	Details of place where majority of fixed assets are located	C-30/31, Industrial Area Patliputra Patna Patna Br 800013 India
5.	Installed capacity of main products/ services	HDPE & PP Woven fabric and bags. Capacity 250 kg per hour at 1000 denier
6.	Quantity and value of main products/ services sold in last financial year	Nil – plant was closed during the last financial year
7.	Number of employees/ workmen	1 (one)
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be received by sending an email to RP at email id : cirp.eclatindustries@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be received by sending an email to RP at email id : cirp.eclatindustries@gmail.com
10.	Last date for receipt of expression of interest	5th Dec 2022
11.	Date of issue of provisional list of prospective resolution applicants	15th Dec 2022
12.	Last date for submission of objections to provisional list	20th Dec 2022
13.	Process email ID to submit EOI	cirp.eclatindustries@gmail.com

Avishek Gupta

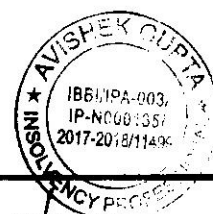
IBBI/PA-003/IP-N000135/2017-2018/11499

CK-104, Sector 2, Salt Lake Kolkata, West Bengal- 700091

For Eclat Industries Limited

Kolkata

Dated: 17.11.2022



Avishek Gupta